## THE DHOTIES (ADDITIONAL EXCISE DUTY) REPEAL ACT, 1976

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No. 93 of 1976

[4th September, 1976]

An Act to repeal the Dhoties (Additional Excise Duty) Act, 1953.

BE it enacted by Parliament in the Twenty-seventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Dhoties (Additional Excise Duty)
Repeal Act, 1976.

Repeal of Act 39 of 1953,

2. The Dhoties (Additional Excise Duty) Act, 1953, is hereby repealed.